

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CA(CAA)-48(PB)/2017**

**IN THE MATTER OF:**

**M/s JVA Trading Pvt. Ltd.**

**.... APPLICANT / PETITIONER**

**SECTION:**

**Under Section 230-232**

**Order delivered on 23.08.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**For the APPLICANT / PETITIONER** :- Mr. Arun Kathpalia, Sr. Advocate  
Mr. Krishnendu Datta, Advocate  
Ms. Prachi Johri, Advocate

**For the ROC (NR) Delhi** :- Mr. Manish Raj, Company  
Prosecutor

**For the OL, Delhi** :- Ms. Chetana Kandpal, Company  
Prosecutor

**ORDER**

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 24<sup>th</sup> August 2017.

*Sd/-*

**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

*Sd/-*

**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**